

ITEM NO.14

COURT NO.13

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 10739/2018

[Arising out of impugned final judgment and order dated 25-01-2018 in SA No. 1036/2005 passed by the High Court of Judicature at Allahabad, Lucknow Bench]

RAM SURAT VERMA & ORS.

Petitioner(s)

VERSUS

U.P. FOREST CORPORATION & ORS.

Respondent(s)

IA No. 33473/2019 - EXEMPTION FROM FILING O.T.

WITH

SLP(C) No. 20480-20483/2018 (XI)

SLP(C) No. 307/2019 (XI)

IA No. 179032/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Date : 28-07-2026 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA
HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR

For Petitioner(s) Mr. R. C. Kaushik, AOR
Mr. Prakash Kumar Singh, AOR

Mr. Bharat Sangal, Sr. Adv.
Ms. Babita Kushwaha, Adv.
Ms. Shalini, Adv.
Mr. Nagarkatti Kartik Uday, AOR

For Respondent(s) Mr. M. R. Shamshad, Sr. Adv.
Mr. M. R. Shamshad, Sr. Adv.
Mr. Shashank Singh, AOR
Mr. Arijit Sarkar, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

**As jointly prayed by learned counsel for both the
parties, list the matter(s) on 08.09.2026.**

**(MINI)
COURT MASTER (SH)**

**(AKSHAY KUMAR BHORIA)
COURT MASTER (NSH)**